

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 124 /UHC/Admin.A/2017

Dated: April 07, 2017.

In continuation to earlier Notification No. 71/UHC/Admin.A/2017 dated 16.03.2017, Sri Sudhir Tomar, Civil Judge (Sr. Div.), Roorkee, District Hardwar, who was transferred as Chief Judicial Magistrate, Rudraprayag, is also given additional charge of the Court of Civil Judge (Sr. Div.), Rudraprayag, in addition to his duties. .

No. 125 /UHC/Admin.A/2017

Dated: April 07, 2017.

In supersession of this Court's Notification No. 75/UHC/Admin.A/2017 dated 16.03.2017, Sri Ramesh Singh, Civil Judge (Sr. Div.) / Secretary, District Legal Services Authority, Hardwar is repatriated and posted as 1<sup>st</sup> Additional Chief Judicial Magistrate, Dehradun, in the vacant Court.

This order will come into force w.e.f. 15.04.2017.

**Note : Sri Ramesh Singh, who is being transferred on his request will not be allowed the transfer travelling allowance.**

**By Order of the Court,**

Sd/-  
**(Narendra Dutt)**  
Registrar General.

No. 1708 /XIII-h-1/Admin.A/2016

Dated: April 07, 2017.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
5. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
6. All the District & Sessions Judges of the State Judiciary, Uttarakhand.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
9. All the Registrars of the Court.
10. P.P.S to Hon'ble the Chief Justice.
11. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officers of All the Districts of Uttarakhand.
14. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
15. Guard File / Assistant Concerned.

  
**Assistant Registrar**  
**Admin.A**